

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 143 of 2016 (SZ)

Applicant(s)
Suo motu proceedings initiated
based on the News Item Published
in the "EaNadu" Newspaper, Chennai
Edition, dated 03.07.2016

Respondent(s)
The Secretary to Government of Tamil
Nadu, Department of Environment and
Forests, Fort St.George, Chennai-9.
and others

Legal Practitioner for Applicant

Legal Practitioner for Respondents
Mr.E.Manoharan for R1, R3 and R.7
Mr. T.S. Rajamohan for R2
Mr. R. Surya Prakash for R6
M/s. Taarus Associates for R8
M/s. Delight Law Associates
A. Jasper New Prabhu,
C. Sugumar & K.Venkatesan for R9

Note of the Registry	Orders of the Tribunal
Order No. 36	<p>Date : 14th November, 2017</p> <p>Learned counsel appearing for respondent No.3 submitted that the comprehensive report would be filed during the course of the day.</p> <p>List the matter on 15.12.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>